

Shri C. D. Deshmukh: I know the company which the hon. Member has in mind. Later on there was an extensive change in the position and the management of the company and proposals have been received in the Finance Ministry for approving this change. In view of these circumstances, it has not been considered necessary to proceed with the original suggestion to file a case against the company under a particular section of the Companies Act.

Basic and Social Education

*460. **Shri Ibrahim:** Will the Minister of Education be pleased to state:

(a) the expenditure incurred by the Centre for the development of Basic and Social Education during the years 1953-54 and 1954-55; and

(b) whether it is a fact that the amounts budgeted in these years on this account were later cut down due to financial stringency?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Rs. 1.65 crores and Rs. 4.76 crores were sanctioned during 1953-54 and 1954-55 respectively.

(b) No, Sir.

Shri Ibrahim: May I know whether this expenditure includes the amount allotted under the First Five Year Plan or whether it is irrespective of that?

Dr. M. M. Das: All these are under the Five Year Plan.

Shri S. C. Samanta: May I know whether the budget amount has been spent?

Dr. M. M. Das: So far as the year 1954-55 is concerned the total allotted amount could not be spent.

Shri N. B. Chowdhury: May I know if it is a fact that according to the targets of the Five Year Plan, there is a shortage in the number of Basic Schools that had to be opened during the First Five Year Plan and if so, what steps have Government taken to see that the targets are attained?

Dr. M. M. Das: The Government has taken every step that is possible.

Shri Veeraswamy: May I know the number of centres of Basic and Social Education in Madras State?

Dr. M. M. Das: I want notice.

Shri B. S. Murthy: The Parliamentary Secretary said that every step has been taken; may I know some of the steps taken?

Dr. M. M. Das: Many steps have been taken.

Civilian Officers

*461. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of Indian Civilian Officers of the Government of India who have migrated to Pakistan during the last three years separately after retirement from service?

The Deputy Minister of Home Affairs (Shri Datar): A retired officer is not required to intimate his address or take permission before leaving India. The information asked for is not therefore available.

Shri D. C. Sharma: May I know, if any representations have been received from the public with regard to the fact that some of the Indian Civilian Officers of the Government of India and also the State Governments have migrated to Pakistan? Is it a fact that the Government does not keep any statistical details regarding pensions etc. paid to them?

Shri Datar: So far as the first part of the question is concerned, the answer is 'yes'. So far as the second part of the question is concerned, in respect of pensions that any retired officer desires to draw in a foreign country, a claim has to be made through what is known as the Central Claims Organisation. There is such a body in Pakistan. So far as Pakistan is concerned, the total number of claims received for the four years up to 31st July, 1955 is 69.

Shri D. C. Sharma: What is the number of such claims in the year 1953, 1954 and 1955?

Shri Datar: I have said, the total number is 69.

श्री रघुनाथ सिंह : आजादी के बाद से कितने आदमियों ने पाकिस्तान में पैशान्ज लेने के वास्ते एप्लीकेशन दी है ?

Shri Datar: I cannot give any information on that point.

Shri Kamath: Will the hon. Deputy Minister be in a position to give, in the public interest, the names of those officers in respect of whom claims have been received from Pakistan?

Shri Datar: I do not think it is necessary in the interests of the public to mention the names of those officers.

Shri M. L. Dwivedi: Question No. 430 can be taken up. It is an important question.

Mr. Speaker: Shri Krishnacharya Joshi.

The hon. Member is absent.

Shri Naval Prabhakar: Question No. 423.

हिन्दी प्रबोध परीक्षा

*४२३. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी प्रबोध परीक्षा में गत वर्ष केन्द्रीय सरकार के कितने कर्मचारी और पदाधिकारी बैठे थे; और

(ख) उन में कितने आई० सी० एस० पदाधिकारी थे ।

शिक्षा मंत्री के सभासचिव (डा० एम० एम० दास) : (क) ६८१ ।

(ख) कोई नहीं ।

Shri N. B. Chowdhury: Are we to suppose that all the I.C.S. officers know Hindi?

Dr. M. M. Das: We cannot suppose that all the I.C.S. officers know Hindi; but so far as these particular classes are concerned, no I.C.S. officer attends these classes.

WRITTEN ANSWERS TO QUESTIONS Rifles

*421. **Shri M. R. Krishna:** Will the Minister of Defence be pleased to state:

(a) the percentage of the Rifles used by the Defence Forces which is manufactured in India;

(b) whether the Defence Forces are still using Rifles manufactured in foreign countries;

(c) when the last purchase of Rifles from foreign countries was made; and

(d) what was the total value paid for that lot?

The Minister of Defence Organisation (Shri Tyagi): (a) Approximately 94% of the main types of Rifles in use with the Army are of indigenous manufacture.

(b) Yes, because of the existence of old stocks of these rifles, which will not be replaced by fresh purchases.

(c) Last purchase of Rifles from foreign countries was made during the year 1948.

(d) The value paid was Rs. 67,92,293/5/4.

Exhibition of Hindi Books, Maps and Charts

*430. **Shri Krishnacharya Joshi:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1903 on the 5th April, 1955 and state when the proposed Exhibition of Hindi Books, Maps, Charts etc. will be held and for how long it will last?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Exhibition is going to be inaugurated on the 12th August, 1955 and will last till the 21st August, 1955.

Underground Water in West Bengal

*433. **Shri Subodh Hasda:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the Geological Survey of India have discovered a belt of Permanent Water Source in the West Bengal below the earth surface; and

(b) if so, when Government propose to lift the water?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 48].

Appointment Board, Manipur

*438. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an Appointment Board was constituted in 1954 by the Government of Manipur for the appointment of clerks and Grade IV Officers in the Government services of Manipur;

(b) whether the Appointment Board still exists; and

(c) if not, the reasons therefor?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) No. It was discontinued with effect from the 25th May, 1955.

(c) It was considered that the responsibility for the selection of suitable candidates should rest squarely on the Appointing Authorities. The association of superior officers with the Committees would hamper the exercise or enforcement of such responsibility. Employment of high level officers for appointment of Class IV personnel was not considered warranted in view of the existing heavy load of work.